

ORISSA HIGH COURT

FILING REPORT AS ON :20/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/0000040/2020	M/S. RAMESHT SECURITY SERVICES PVT. LTD. VS NALCO.	PRADEEP KUMAR MOHAPATRA VS	// ()
2	ARBP/0000041/2020	M/S. DAS CONSTRUCTION VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// ()
3	ARBP/0000042/2020	M/S. DAS CONSTRUCTION VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// ()
4	BLAPL/0008384/2020	RUPA NARAYAN DALABEHERA VS STATE OF ODISHA	S.MISHRA VS	BUGUDA /288 /2020 ()
5	BLAPL/0008385/2020	MANAS KUMAR MAJHI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /190 /2020 ()
6	BLAPL/0008386/2020	KESTO KHATUA VS STATE OF ODISHA	SRINIBAS SAHOO VS	DHARMASALA /410 /2020 ()
7	BLAPL/0008387/2020	ELLU @ HEMANNANDA PRADHAN VS STATE OF ODISHA	SRINIBAS SAHOO VS	DHARMASALA /436 /2020 ()
8	BLAPL/0008388/2020	SUNA @ SANA @ SANATAN MUNDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /154 /2017 ()
9	BLAPL/0008389/2020	SANTOSH KUMAR PRADHAN @ LIKUN VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /354 /2020 ()
10	BLAPL/0008390/2020	NIRANJAN PRADHAN VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	ANGUL TOWN /1257 /2020 ()
11	BLAPL/0008391/2020	MANUA @ MANOJ MAHAPATRA VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /79 /2019 ()

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12	BLAPL/0008392/2020	SUNIT KANTIALI VS STATE OF ODISHA	A.K.SAHOO VS	DEOGARH /147 /2020 () //
13	BLAPL/0008393/2020	RAMESH HARIJAN @ RAHUL VS STATE OF ODISHA	B.R.TRIPATHY VS	NABARANGAPUR TOWN /221 /2020 () //
14	BLAPL/0008394/2020	RINKU @ BIJAY MAHALIK @ MOHALIK VS STATE OF ODISHA	NALINI KANTA MOHANTY VS	REMUNA /111 /2020 () //
15	BLAPL/0008395/2020	MINATI MAJHI VS STATE OF ODISHA	TUSHAR KU. MISHRA VS	HATIBARI /18 /2016 () //
16	BLAPL/0008396/2020	GANESH @ MUNA @ GANESWAR NAIK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	BARAMBA /134 /2016 () //
17	BLAPL/0008397/2020	TEJU PRASAD KUSUA VS STATE OF ODISHA	MADHUMITA PANDA VS	BANHARPALI /8 /2018 () //
18	BLAPL/0008398/2020	MUNNA BEHERA VS STATE OF ODISHA	OM PRAKASH SAHU VS	BUGUDA /155 /2020 () //
19	BLAPL/0008399/2020	SUBRATA KUMAR SETHY @ SUBRATH VS STATE OF ODISHA	MILAN KANUNGO VS	KEONJHAR TOWN /71 /2019 () //
20	BLAPL/0008400/2020	BIBHUTI SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /114 /2020 () //
21	BLAPL/0008401/2020	BUDKU @ NARAYANA BAGHAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SONEPUR /135 /2019 () //
22	BLAPL/0008402/2020	SILU @ RATNAKAR KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /48 /2020 () //
23	BLAPL/0008403/2020	SHANKAR DEV SETH @ DEEPAK	RITURANJAN CHHOTARAY	SOHELLA /161 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008404/2020	BIDYA @ BIDYADHAR SAGARIA	PRADEEP KUMAR DAS	KOMNA PS /313 /2017
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008405/2020	ANIL PATTANAİK	AMULYA RATNA PANDA	JEYPORE SADAR /109 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008406/2020	RAJESH @ RAJENDRA PARIDA	PRADEEP KUMAR DAS	NAİKANI-DIHI /57 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008407/2020	MIR SIDDIK @ MIR SIDDIQUE @ MADDHIA	AMULYA RATNA PANDA	JALESWAR /376 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008408/2020	ARJUN NAIK	ANIRUDHA DAS	BOUDH /292 /2015
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008409/2020	NANDA KISHORE SAHU @ KUNU	SATYA RANJAN MULIA	TANGI (KHURDA) /187 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008410/2020	ASHOK KUMAR MALLICK @ SATYANARAYAN	NYTAIRINIA YA SAHOO	ITAMATI /45 /2018
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008411/2020	DEVI PRASAD BHERA @ DEBI PRASAD BEHERA	ANAMESH CHANDRA PATNAİK	GRAM GANJAM /127 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008412/2020	UDAYANATH JENA @ UDIA	JUGALA KISHORE PANDA	BANAPUR P.S. /313 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008413/2020	RAMA @ RAMA CHANDRA NAIK	MANAS CHAND	JAIPATNA /317 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008414/2020	SATRU @ SATRUGHANA BEHERA	ARIJEET MISHRA	CHHENDIPADA /339 /2020
		VS	VS	()

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35	BLAPL/0008415/2020	STATE OF ODISHA JOGINDRA PING VS	SANJIB MOHANTY VS	// GOVINDPUR /153 /2017 ()
36	BLAPL/0008416/2020	STATE OF ODISHA B. VENKAT RAO VS	SURYAKANTA DWIBEDI VS	// NABARANGAPUR TOWN /233 /2019 ()
37	BLAPL/0008417/2020	STATE OF ODISHA MITU @ KRUSHNA CHANDRA MOHANTY VS	Sibananda Patra VS	// BASELI SAHI PS /284 /2020 ()
38	BLAPL/0008418/2020	STATE OF ODISHA BANGUN @ ARUN MOHANRANA VS	BIBHUDANANDA MOHAPATRA VS	// DHAMNAGAR /88 /2018 ()
39	BLAPL/0008419/2020	STATE OF ODISHA AMARENDRA SAMANTA @ AMARENDRA SAMANT VS	G. SINGH VS	// DHARMASALA /410 /2020 ()
40	BLAPL/0008420/2020	STATE OF ODISHA TAPAS MANDAL VS	R.N.BISWAL VS	// MUDULIPODA /24 /2020 ()
41	BLAPL/0008421/2020	STATE OF ODISHA SIMANCHALA SAHU VS	GOPAL KRISHNA NAYAK VS	// JAGANNATHA PRASAD /247 /2020 ()
42	BLAPL/0008422/2020	STATE OF ODISHA PRADEEP KUMAR DAS @ LIPU VS	SUBRAT KUMAR NAYAK VS	// SPL.TASK FORCE /16 /2020 ()
43	BLAPL/0008423/2020	STATE OF ODISHA AFRAN KHAN VS	ASIT KU JENA VS	// DHARMASALA /410 /2020 ()
44	BLAPL/0008424/2020	STATE OF ODISHA SK. IRFAN VS	ASIT KU JENA VS	// DHARMASALA /410 /2020 ()
45	BLAPL/0008425/2020	STATE OF ODISHA SK. BABU VS STATE OF ODISHA	ASIT KU. JENA VS	// DHARMASALA /410 /2020 () //

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46	BLAPL/0008426/2020	SK. SHOIBA ALLAM @ SK.SOHEB ALAM VS STATE OF ODISHA	ASIT KU. JENA VS	DHARMASALA /410 /2020 () //
47	BLAPL/0008427/2020	BABAJI SENDHA VS STATE OF ODISHA	SIDHARTHA DAS VS	DHENKANAL TOWN /56 /2020 () //
48	BLAPL/0008428/2020	SK. RAISAD @ SK. RIYASAT VS STATE OF ODISHA	ASIT KU JENA VS	DHARMASALA /410 /2020 () //
49	BLAPL/0008429/2020	MANORANJAN NAIK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	ANGUL TOWN /715 /2017 () //
50	BLAPL/0008430/2020	SUBASH CHANDRA ROUT VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 () //
51	BLAPL/0008431/2020	BALARAM MEHER VS STATE OF ODISHA	B.R.TRIPATHY VS	MANAMUNDA /82 /2020 () //
52	BLAPL/0008432/2020	SARAJU JENA @ SAN JAY VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	KUAKHIA /348 /2020 () //
53	BLAPL/0008433/2020	SAI KUMAR PATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	MOTU /72 /2020 () //
54	BLAPL/0008434/2020	SHAYAM @ SHYAMA BEHERA VS STATE OF ODISHA	CHHABI BEHERA VS	KHALLIKOTE /434 /2020 () //
55	BLAPL/0008435/2020	PHULSINGH MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /169 /2020 () //
56	BLAPL/0008436/2020	BAPI @ CHANDAN BARAL VS STATE OF ODISHA	M.R.DHAL VS	PIPLI /264 /2020 () //
57	BLAPL/0008437/2020	SANJAYA BABAS KOKATE	UMESH CHANDRA BEHURA	DHARMASALA /410 /2020

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		VS	VS	0
		STATE OF ODISHA		//
58	BLAPL/0008438/2020	ALEKHA NATH @ KAURA NATH @ ALEKHA	SMITA RANJAN PATNAIK	SORO /511 /2019
		VS	VS	0
		STATE OF ODISHA		//
59	CMP/0000634/2020	M/S SPPA DEVELOPERS	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		DEBRAJ RAJ		//
60	CMP/0000635/2020	MAHESH CHANDRA SAHU	AJIT KUMAR TRIPATHY	//
		VS	VS	0
		UMESH CHANDRA SAHU		//
61	CONTC/0005207/2020	DURGA MADHAB BALIARSINGH	PRAVA RANJAN MISHRA	//
		VS	VS	0
		SURESH CHANDRA MOHAPATRA		//
62	CONTC/0005208/2020	DILLIP KUMAR PRADHAN	ADV	//
		VS	VS	0
		SANJEEV CHOPRA		//
63	CONTC/0005209/2020	ACHUTA NANDA MOHANTY	B.K.NAYAK	//
		VS	VS	0
		HARISH CHANDRA NAYAK		//
64	CONTC/0005210/2020	MANMATHNATH MAHANTA	B.N.PARIDA	//
		VS	VS	0
		SATYABRATA SAHU		//
65	CONTC/0005211/2020	BISHWABHUSAN MAHANTA	B.N.PARIDA	//
		VS	VS	0
		SATYABRATA SAHU		//
66	CONTC/0005212/2020	BINOD BIHARI MAHANTA	B.N.PARIDA	//
		VS	VS	0
		SATYABRATA SAHU		//
67	CONTC/0005213/2020	BIDYADHAR MOHANTA	B.N.PARIDA	//
		VS	VS	0
		SATYABRATA SAHU		//
68	CONTC/0005214/2020	BASANTA KUMAR MAHANTA	B.N.PARIDA	//
		VS	VS	0

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69	CONTC/0005215/2020	SATYABRATA SAHU BAIKUNTHA MAHANTA VS	B.N.PARIDA VS	// // 0
70	CONTC/0005216/2020	SATYABRATA SAHU SUBHASH CHANDRA JENA VS	B.N.PARIDA VS	// // 0
71	CONTC/0005217/2020	SATYABRATA SAHU RABINDRA KUMAR MAHANTA VS	B.N.PARIDA VS	// // 0
72	CONTC/0005218/2020	SATYABRATA SAHU NISAKARA MAHANTA VS	B.N.PARIDA VS	// // 0
73	CONTC/0005219/2020	SATYABRATA SAHU DURYODHAN MAHANTA VS	B.N.PARIDA VS	// // 0
74	CONTC/0005220/2020	SATYABRATA SAHU DIBAKARA MAHANTA VS	B.N.PARIDA VS	// // 0
75	CONTC/0005221/2020	SATYABRATA SAHU DHANURJOY MOHANTA VS	B.N.PARIDA VS	// // 0
76	CONTC/0005222/2020	SATYABRATA SAHU NANU KISHORE LENKA VS	ADV VS	// // 0
77	CONTC/0005223/2020	SATYABRATA SAHOO PRATAP CHANDRA NAYAK VS	ADV VS	// // 0
78	CONTC/0005224/2020	SATYABRATA SAHOO PANCHANAN BEHERA VS	ADV. VS	// // 0
79	CONTC/0005225/2020	RANJANA CHOPRA K.KAILASH CHANDRA VS DR. MONA SHARAMA	ADV. VS	// // 0 //

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80	CONTC/0005226/2020	NARAYAN NAIK VS JYOTI RANJAN PRADHAN	KRUSHNA CHANDRA DASH VS	// 0 //
81	CONTC/0005227/2020	SK.NAZRUL MOHAMMAD VS SATYABRATA SAHU	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
82	CONTC/0005228/2020	SAROJA KUMAR LENKA VS BIRANCHI NARAYAN MOHANTY	ADV VS	// 0 //
83	CONTC/0005229/2020	RAHAS BIHARI NAYAK VS ASHIS THAKRE	ADV VS	// 0 //
84	CONTC/0005230/2020	SARAT CHANDRA NAYAK VS SATYABRATA SAHU	ADV VS	// 0 //
85	CONTC/0005231/2020	DHANANJAY CHARAN DEY VS SATYABRATA SAHOO	ADV. VS	// 0 //
86	CONTC/0005232/2020	RANJIT KUMAR NAYAK VS SUSEEL KUMAR	ADV VS	// 0 //
87	CONTC/0005233/2020	RAMESH CHANDRA ROUTRAY VS BIRANCHI NARAYAN MOHANTY	BIREN SANKAR TRIPATHY VS	// 0 //
88	CONTC/0005234/2020	MAHESWAR BARIK VS K.SUDARSHAN CHAKRABARTHY	ADV VS	// 0 //
89	CONTC/0005235/2020	USHARANI MISHRA VS ASHWINI MISHRA	ADV VS	// 0 //
90	CONTC/0005236/2020	PABITRA MOHAN NANDA VS SASWAT MISHRA	ADV. VS	// 0 //
91	CONTC/0005237/2020	DILLIP KUMAR BAL	P.N.MOHANTY	//

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		VS	VS	()
92	CONTC/0005238/2020	ASWINI KUMAR MISHRA PRADIP KUMAR MUDULI	ADV.	//
		VS	VS	()
93	CONTC/0005239/2020	ALOK KUMAR PATEL DR. SRUTIRUPA PANDA	K.P.MISHRA	//
		VS	VS	()
94	CRLA/0000590/2020	SATYABRATA SAHU BALARAM ROUT	ARIJEET MISHRA	//
		VS	VS	KOREI /276 /2020
95	CRLA/0000591/2020	STATE OF ODISHA BIKRAM DALPATI	SURYAKANTA DWIBEDI	//
		VS	VS	JAIPATNA /248 /2020
96	CRLMC/0001642/2020	STATE OF ODISHA NARAHARI KHADANGA	BIBHUDA NANDA MOHAPATRA	//
		VS	VS	BUGUDA /117 /2009
97	CRLMC/0001643/2020	STATE OF ODISHA NAINANDINI PARICHHA	HAREKRUSHNA DASH	//
		VS	VS	/ /0
98	CRLMC/0001644/2020	STATE OF ORISSA REDDY LAXMI NAIDU	T.K.MISHRA	//
		VS	VS	/ /0
99	CRLMC/0001645/2020	STATE OF ODISHA JAHANARA BEGUM	JYOTIRMAYA SAHOO	//
		VS	VS	SPL.TASK FORCE /12 /2019
100	CRLMC/0001646/2020	STATE OF ODISHA BHIM CHARAN JENA	P.PANDA	//
		VS	VS	REMUNA /173 /2020
101	CRLMC/0001647/2020	GOURI JENA DOLAMANI SAHOO	D.R.NANDA	//
		VS	VS	BARGARH /18 /2017
102	CRLMC/0001648/2020	STATE OF ODISHA SK.AZAD	JYOTIRMAYA SAHOO	//
		VS	VS	SPL.TASK FORCE /12 /2019

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103	CRLMC/0001649/2020	STATE OF ODISHA MANOJ KUMAR BEHERA VS	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /127 /2017 ()
104	CRLMP/0001456/2020	STATE OF ODISHA JITENDRA KUMAR GUPTA VS	RABI NARAYAN BEHERA VS	// TANGARPALI /187 /2020 ()
105	CRLMP/0001457/2020	STATE OF ODISHA INDRAJET MEHER @ INDRAJEET VS	JYOTIRMAYA SAHOO VS	// / /0 ()
106	CRLMP/0001458/2020	SUPERINTENDENT OF POLICE SAGARIKA HALDAR VS	S.K.PADHI VS	// / /0 ()
107	CRLMP/0001459/2020	D.C.P. COMMISSIONER OF POLICE,BBSR SUBANI BEHERA VS	DINESH KU. RAY VS	// BOLAGARH P.S. /176 /2020 ()
108	CRLMP/0001460/2020	SUPERINTENDENT OF POLICE SATYABATI SWAIN VS	DINESH RAY VS	// / /0 ()
109	CRLMP/0001461/2020	THE IIC,GURUDIJHATIA POLICE STATION GOPAL KRUSHNA PANDA VS	SURYA NARAYAN MISHRA VS	// / /0 ()
110	CRLMP/0001462/2020	STATE OF ODISHA RABINDRA KUMAR BARIK VS	ALOK KUMAR DAS VS	// / /0 ()
111	CRLREV/0000443/2020	STATE OF ODISHA MITU GOUDA VS	HAREKRUSHNA DASH VS	// / /0 ()
112	CRLREV/0000444/2020	STATE OF ODISHA ABHAYA DIGAL VS	SUSANTA KU. MISHRA VS	// / /0 ()
113	CRLREV/0000445/2020	STATE OF ODISHA KARTIK MAJHI VS STATE OF ODISHA	ANIRUDHA DAS VS	// TENTULIKHUNTI /105 /2020 () //

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114	CRLREV/0000446/2020	PITAMBAR LARIA VS STATE OF ODISHA(VIG.)	SARBESWAR BEHERA VS	DHARUADIHI /30 /2009 0 //
115	FAO/0000700/2020	THE SR. DIVISIONAL MANAGER, UNITED INDIAN INSURANCE CO. LTD. VS SATYABRATA JENA	RAMSIR CHANDEL VS	BALASOOR-1 0 //
116	FAO/0000701/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS SURYA NARAYAN GAUDA	RAMSIR CHANDEL VS	BALASOOR-1 0 //
117	MACA/0000744/2020	SHANTILATA BHOI VS MANMOHAN SAHU	BINAYAK PR. MOHANTY VS	// 0 //
118	MACA/0000745/2020	THE DIVISIONAL MANAGER M/S ORIENTAL INSURANCE CO. LTD VS ANJALI PRADHAN	SURANJAN ROY VS	// 0 //
119	RPFAM/0000127/2020	SABITA PATRA VS PRASANTA KUMAR PATRA	S.R.PATNAIK VS	// 0 //
120	RSA/0000205/2020	GAJENDRA KUMAR PANDA@GAJENDRA PANDA VS SURENDRA KUMAR PANDA	DIPENDRA KUMAR SAMAL VS	// 0 //
121	RSA/0000206/2020	PANKAJA MAHANTY VS COLLECTOR GANJAM	GOPAL KRISHNA NAYAK VS	// 0 //
122	RVWPET/0000329/2020	BALAKRUSHNA POLAI VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
123	RVWPET/0000330/2020	STATE OF ODISHA VS KRUSHNA CHANDRA PARHI	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
124	RVWPET/0000331/2020	STATE OF ODISHA VS SK.SAMMAT	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
125	TRP(C)/0000198/2020	ASHUTOSH MOHANTY	MANMAYA KUMAR DASH	//

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		VS	VS	0
126	TRP(C)/0000199/2020	SASMITA SAMANTARAY ELLORA PRIYADARSHINI BEHERA	SAROJ RANJAN SUBUDHI	//
		VS	VS	0
127	WA/0000701/2020	BIJAY KUMAR BEHERA PADMAN MANDAL	SANJIB MOHANTY	//
		VS	VS	0
128	WA/0000702/2020	STATE OF ODISHA DR.SASMITA SATAPATHY	SUSIL KUMAR MOHAPATRA	//
		VS	VS	0
129	WP(C)/0032016/2020	STATE OF ODISHA SANTOSINI MISHRA	BIKRAM KESHARI MOHANTY	//
		VS	VS	0
130	WP(C)/0032017/2020	UNION OF INDIA PARTHA SARATHI ROUT	M/S.SIBA PRASAD PATI,S.PATNAIK SIDHARTH PR. DAS	//
		VS	VS	0
131	WP(C)/0032018/2020	STATE OF ODISHA SHYAMA SUNDAR DASH	K.N.DAS	//
		VS	VS	0
132	WP(C)/0032019/2020	STATE OF ODISHA NIRMAL CHANDRA MOHARANA	PATITAPABAN PANDA	//
		VS	VS	0
133	WP(C)/0032020/2020	STATE OF ODISHA M/S.KHIMJI SUPER BIKES LLP	LALIT KUMAR MAHARANA	//
		VS	VS	0
134	WP(C)/0032021/2020	THE REGISTERING AUTHORITY ODISHA MOTOR VEHICLES DEPTT, PURI LALIT RANJAN GAON	BIJAYA KUMAR PARIDA..2	//
		VS	VS	0
135	WP(C)/0032022/2020	REHABILITATION COUNCIL OF INDIA(RCI) BASUDEB DAS	SATYARANJAN MOHAPATRA	//
		VS	VS	0
136	WP(C)/0032023/2020	COMMISSIONER LAND RECORDS AND SETTLEMENT CUTTACK SUNIL KUMAR DAS	PRASANTA KUMAR MOHANTY	//
		VS	VS	0

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137	WP(C)/0032024/2020	STATE OF ODISHA K.DAMAYANTI VS	PABITRA KUMAR NAYAK VS	// // 0
138	WP(C)/0032025/2020	STATE OF ODISHA DHARMENDRA KUMBHAR VS	MANOJ KUMAR PANDA VS	// // 0
139	WP(C)/0032026/2020	STATE OF ODISHA SARDAR GURUBACHAN SINGH @ GURUBACHAN SINGH VS	PABITRA KUMAR NAYAK VS	// // 0
140	WP(C)/0032027/2020	STATE OF ODISHA GAYATRI PALO VS	LALATENDU SAMAL VS	// // 0
141	WP(C)/0032028/2020	COMMISSIONER-CUM-SECR. TO GOVT.OF ODISHA RAMESH CHANDRA ROUT VS	PABITRA KUMAR NAYAK VS	// // 0
142	WP(C)/0032029/2020	STATE OF ODISHA SUJATA PANI VS	LALATENDU SAMAL VS	// // 0
143	WP(C)/0032030/2020	COMMISSIONER-CUM-SECY. TO GOVT.OF ODISHA RITA RANI SAHU VS	LALATENDU SAMAL VS	// // 0
144	WP(C)/0032031/2020	COMMISSIONER-CUM-SECY. TO GOVT.OF ODISHA STATE PRIVATE INDUSTRIAL TRAINING INSTITUTE VS	LALATENDU SAMAL VS	// // 0
145	WP(C)/0032032/2020	STATE OF ODISHA MAMATA PRADHAN VS	LALATENDU SAMAL VS	// // 0
146	WP(C)/0032033/2020	COMMISSIONER-CUM-SECY. TO GOVT.OF ODISHA SUSMITA PADHI VS	LALATENDU SAMAL VS	// // 0
147	WP(C)/0032034/2020	COMMISSIONER-CUM-SECY. TO GOVT.OF ODISHA BALARAM ROUT VS	K.C.TRIPATHY VS	// // 0
		ODISHA FOREST DEVELOPMENT CORPORATION LTD.		//

ORISSA HIGH COURT

FILING REPORT AS ON :20/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0032035/2020	SUREKHA TARAI VS THE COMMISSIONER CONSOLIDATION AND SETTLEMENT ODISHA CUTTACK	DINABANDHU NAYAK VS	// 0 //
149	WP(C)/0032036/2020	GOPINATH SAMAL VS THE COMMISSIONER CONSOLIDATION AND SETTLEMENT BOARD OF REVENUE, CUTTACK	DINABANDHU NAYAK VS	// 0 //
150	WP(C)/0032037/2020	GIRIDHARI SAMAL VS THE COMMISSIONER CONSOLIDATION AND SETTLEMENT, CUTTACK	DINABANDHU NAYAK VS	// 0 //
151	WP(C)/0032038/2020	DANIEL PARIJA VS AUTHORIZED OFFICER WESCO UTILITY HQ OFFICE BURLA	AMITAV DAS VS	// 0 //
152	WP(C)/0032039/2020	GURUBARI DEHURY VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
153	WP(C)/0032040/2020	THE KORAPUT CENTRAL COOPERATIVE BANK VS STATE OF ODISHA	KIEMELOXREMA ASSOCIATION VS	// 0 //
154	WP(C)/0032041/2020	DINGAR KUMBHAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
155	WP(C)/0032042/2020	PANKAJINI NAIK VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
156	WP(C)/0032043/2020	M/S BHARAT SECURITY SERVICE VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
157	WP(C)/0032044/2020	DEEPAK KUMAR SETH VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
158	WP(C)/0032045/2020	BASANTI SETHY VS STATE OF ODISHA	NIRMAL RANJAN ROURTRAY VS	// 0 //
159	WP(C)/0032046/2020	SUSHANTA KUMAR SAMANTA	SHASHIBHUSAN BISWAL	//

ORISSA HIGH COURT**FILING REPORT AS ON :20/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0032047/2020	SHIV SHANKAR SAMANTRAY	PRAVASH CH.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0032048/2020	BENUDHAR SETHI	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0032049/2020	ASHOKA KUMAR NANDA	SATYANARAYAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0032050/2020	KHUB BANJARA @KHUBA NAIK	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
164	WP(C)/0032051/2020	SABARA BISWAL	JAYADEV MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0032052/2020	GANGADHAR NAIK	KRUSHNA CH.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0032053/2020	GAYATRI SAHOO	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0032054/2020	SUSHANT KUMAR SETHI	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0032055/2020	ASFAQ HOSSAIN KHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0032056/2020	AHALYA SWAIN	L.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0032057/2020	SOMEN HALDAR	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :20/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0032058/2020	STATE OF ODISHA SARAT KUMAR RAYAGURU VS	DEEPAK KUMAR MOHAPATRA VS	// // 0
172	WP(C)/0032059/2020	STATE OF ODISHA SANJIB KUMAR SAHU VS	MAHESWAR MOHANTY VS	// // 0
173	WP(C)/0032060/2020	COLLECTOR KEONJHAR DIPTIMAYEE SAMAL VS	ABHIRAM SWAIN VS	// // 0
174	WP(C)/0032061/2020	STATE OF ODISHA DHARMANANDA BARIK VS	ABHIRAM SWAIN VS	// // 0
175	WP(C)/0032062/2020	BRANCH MANAGER STATE BANK OF INDIA M/S.METRO BUILDER (O) PVT.LTD VS	TELESINGHA BRANCH RANJAN KUMAR ROUT VS	// // 0
176	WP(C)/0032063/2020	ODISHA REAL ESTATE REGULATORY AUTHORITY BBSR ASHOK KUMAR MISHRA VS	KISHORE KUMAR MISHRA VS	// // 0
177	WP(C)/0032064/2020	COLLECTOR, PURI M/S.METRO BUILDER (O) PVT.LTD VS	RANJAN KUMAR ROUT VS	// // 0
178	WP(C)/0032065/2020	ODISHA REAL ESTATE REGULATORY AUTHORITY BBSR M/S.METRO BUILDER (O) PVT.LTD VS	RANJAN KUMAR ROUT VS	// // 0
179	WP(C)/0032066/2020	ODISHA REAL ESTATE REGULATORY AUTHORITY BBSR M/S.METRO BUILDER (O) PVT.LTD VS	RANJAN KUMAR ROUT VS	// // 0
180	WP(C)/0032067/2020	ODISHA REAL ESTATE REGULATORY AUTHORITY BBSR PRADEEPT KUMAR SWAIN VS	SUSANTA KUMAR NAYAK VS	// // 0
181	WP(C)/0032068/2020	UNION OF INDIA BIMALA W.S.H.G VS	JANAKI KANTA MAHAPATRA VS	// // 0
		SOUTHCO UTILITY		//

ORISSA HIGH COURT**FILING REPORT AS ON :20/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0032069/2020	ABHIRAM SETHI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
183	WP(C)/0032070/2020	MAMATA MANJARI ROUSTRAY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
184	WP(C)/0032071/2020	SANTOSH KUMAR PAIKARAY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
185	WP(C)/0032072/2020	SARITA DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
186	WP(C)/0032073/2020	TAPAS RANJAN MAHARANA VS COMMISSIONER OF ENDOWMENTS ODISHA	SK.ZAFARULLA VS	// 0 //
187	WP(C)/0032074/2020	BINAPANI SAMANTRAY VS COMMISSIONER OF ENDOWMENTS ODISHA	SK.ZAFARULLA VS	// 0 //
188	WP(C)/0032075/2020	BIKAS BEHERA VS CONTROLLER OF EXAMINATION UTKAL UNIVERSITY	M.M.PATNAIK VS	// 0 //
189	WP(C)/0032076/2020	SISIR KUMAR PANDA VS COMMISSIONER OF ENDOWMENTS ODISHA	SK.ZAFARULLA VS	// 0 //
190	WP(C)/0032077/2020	RATH KISHORE SAMAL VS REGIONAL TRANSPORT OFFICER ROURKELA	Braja Mohan Sarangi VS	// 0 //
191	WP(C)/0032078/2020	TARUN KUMAR NANDA VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	Braja Mohan Sarangi VS	// 0 //
192	WP(C)/0032079/2020	NARENDRA KUMAR MOHANTA VS SUPERINTENDENT POLICE	Braja Mohan Sarangi VS	// 0 //
193	WP(C)/0032080/2020	DINABANDHU SAHOO	Braja Mohan Sarangi	//

ORISSA HIGH COURT

FILING REPORT AS ON :20/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		REGIONAL TRANSPORT OFFICER CHANDIKHOLE		//
194	WP(C)/0032081/2020	M/S.SHREEMA CARRIER	Braja Mohan Sarangi	//
		VS	VS	0
		THE BRANCH MANAGER ANDHRA BANK LTD.JAJPUR		//
195	WP(C)/0032082/2020	BHAGABAN SAHOO	Braja Mohan Sarangi	//
		VS	VS	0
		SDO, TPCODL CHOUDWAR CUTTACK		//
196	WP(C)/0032083/2020	SASMITA BEHERA	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0032084/2020	OM PRAKASH SENAPATI	Braja Mohan Sarangi	//
		VS	VS	0
		I.L.C. BARKOTE POLICE STATION BARKOTE		//
198	WP(C)/0032085/2020	PRDEEP KUMAR MALI	M.M.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0032086/2020	KARTIKA SWAIN	M.M.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0032087/2020	SAHAJAHAN MALLIK	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0032088/2020	SURESH KUMAR HARICHANDAN	M.M.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0032089/2020	KAMAL LOCHAN HATI	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0032090/2020	PRASANNA RAITA	M.M.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0032091/2020	DASARATHI DAS	M.M.DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :20/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0032092/2020	STATE OF ODISHA MINATI SAHOO VS	MANAS PATI VS	// // 0
206	WP(C)/0032093/2020	STATE OF ODISHA GOBARDHANA PANDA VS	M.M.DAS VS	// // 0
207	WP(C)/0032094/2020	STATE OF ODISHA LILI KUMARI PRADHAN VS	MANAS PATI VS	// // 0
208	WP(C)/0032095/2020	STATE OF ODISHA JUDISTIR ROHIDAS VS	A.K.DASH VS	// // 0
209	WP(C)/0032096/2020	STATE OF ODISHA MANJU PRADHAN VS	RAMA CHANDRA JENA VS	// // 0
210	WP(C)/0032097/2020	STATE OF ODISHA RAJENDRA MAHAKUR VS	RAMA CHANDRA JENA VS	// // 0
211	WP(C)/0032098/2020	STATE OF ODISHA GIRIDHARI SUNDARA VS	PURUSOTTAM CHULI VS	// // 0
212	WP(C)/0032099/2020	STATE OF ODISHA GANESH PATEL VS	RAMA CHANDRA JENA VS	// // 0
213	WP(C)/0032100/2020	STATE OF ODISHA GEETA RANI SAHU VS	J.K.MISHRA 2 VS	// // 0
214	WP(C)/0032101/2020	STATE OF ODISHA ANIRUDHA ROUT VS	RAMA CHANDRA JENA VS	// // 0
215	WP(C)/0032102/2020	STATE OF ODISHA MALINA TRIPATHY VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0032103/2020	UDAYANATH MANGARAJ VS ADDL. REGIONAL TRANSPORT OFFICER, KHURDA	RAJJEET ROY VS K.K.SWAIN	// 0 //
217	WP(C)/0032104/2020	KRUTIBAS SAMANTRAY VS STATE OF ODISHA	K.K.SWAIN VS PRAFULLA KU. RATH	// 0 //
218	WP(C)/0032105/2020	AMIT SINGH YADAV VS STATE OF ODISHA	PRAFULLA KU. RATH VS K.K.SWAIN	// 0 //
219	WP(C)/0032106/2020	NIRUPAMA ROY VS STATE OF ODISHA	K.K.SWAIN VS K.K.SWAIN	// 0 //
220	WP(C)/0032107/2020	PRAFULLA KUMAR BEURA VS STATE OF ODISHA	K.K.SWAIN VS SUMIT KUMAR MOHANTY	// 0 //
221	WP(C)/0032108/2020	UDAYA SINGH VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS JYOTIRMAYA GUPTA	// 0 //
222	WP(C)/0032109/2020	SUDARSAN KAR VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS K.K.SWAIN	// 0 //
223	WP(C)/0032110/2020	SUNIL KUMAR DASH VS STATE OF ODISHA	K.K.SWAIN VS ABINASH ROUSTRAY	// 0 //
224	WP(C)/0032111/2020	SHARAT KUMAR DASH VS STATE OF ODISHA	ABINASH ROUSTRAY VS JYOTIRMAYA GUPTA	// 0 //
225	WP(C)/0032112/2020	SUDARSAN KUND VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS P.C.MISHRA	// 0 //
226	WP(C)/0032113/2020	SASMITA PRADHAN VS STATE OF ODISHA	P.C.MISHRA VS CHITTARANJAN PATTNAIK	// 0 //
227	WP(C)/0032114/2020	SADHU CHARAN PARIDA	CHITTARANJAN PATTNAIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :20/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE STATE OF ODISHA		//
228	WP(C)/0032115/2020	BASUDEV NAYAK	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		THE STATE OF ODISHA		//
229	WP(C)/0032116/2020	RABINDRA KUMAR MISHRA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0032117/2020	NARAHARI NAIK	AYUSMAN MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0032118/2020	MINA SINGH	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		BANK OF BARODA REGIONAL OFFICE BBSR		//
232	WP(C)/0032119/2020	ANANTA PRASAD MAHARANA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0032120/2020	PRADIP KUMAR BEJ	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0032121/2020	ASHOK KUMAR MOHANTY	SUKANTA KUMAR DALAI	//
		VS	VS	0
		RESERVE BANK OF INDIA		//
235	WP(C)/0032122/2020	BINOD BHUSAN MOHANTA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0032123/2020	THE KORAPUT CENTRAL COOPERATIVE BANK	KIEMEYORKREMA ASSOCIATION	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0032124/2020	PRADEEPTA KUMAR NAYAK	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0032125/2020	GANDHI INSTITUTE OF TECHNOLOGY AND MANAGEMENT	DEVI PRASAD DASH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :20/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0032126/2020	THE STATE OF ODISHA M.JAGANNATH RAO VS	HEMANTA KUMAR MUND VS	// // 0
240	WP(C)/0032127/2020	STATE OF ODISHA SUBIMAL DAS VS	BIMBISAR DASH VS	// // 0
241	WP(C)/0032128/2020	STATE OF ODISHA LOKANATH PADHI VS	P.PANDA VS	// // 0
242	WP(C)/0032129/2020	STATE OF ODISHA CHITARANJAN TRIPATHY VS	GOPAL KRISHNA NANDA VS	// // 0
243	WP(C)/0032130/2020	STATE OF ODISHA CHITTARANJAN PARIDA VS	DEEPALI MAHAPATRA VS	// // 0
244	WP(C)/0032131/2020	STATE OF ODISHA KAMBHU BHUSAN PANDA VS	P.PANDA VS	// // 0
245	WP(C)/0032132/2020	STATE OF ODISHA SARADA PRASAD NANDA VS INSURANCE OMBUDSMAN	BRAHMANANDA TRIPATHY VS	// // 0
246	WP(C)/0032133/2020	SANKAR NAHAK VS STATE OF ODISHA	K.K.SWAIN VS	// // 0
247	WP(C)/0032134/2020	STATE OF ODISHA BHABANI PRASAD MAJHI VS	PRAFULLA KUMAR RATH VS	// // 0
248	WP(C)/0032135/2020	STATE OF ODISHA ARUN KUMAR SAHU VS	PRADEEP KUMAR MOHAPATRA VS	// // 0
249	WP(C)/0032136/2020	STATE OF ODISHA BIDYADHAR MAHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// // 0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0032137/2020	SANDHYRANI BEHERA VS STATE OF ODISHA	M.R.PADHI VS	// 0 //
251	WP(C)/0032138/2020	MANMATH KUMAR KARAN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
252	WP(C)/0032139/2020	GOPABANDHU MOHAPATRA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
253	WP(C)/0032140/2020	KUNI BHOI @ KUNU BHOI @ KUNI DEHURY VS MAHANADI COAL FIELDS LTD.	GOPAL KRUSHNA MOHANTY VS	// 0 //
254	WP(C)/0032141/2020	JASOBANTA PANDA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
255	WP(C)/0032142/2020	RANJIT KUMAR PRADHAN VS STATE OF ODISHA	M/S. BIREN SANKAR TRIPATHY VS	// 0 //
256	WP(C)/0032143/2020	STATE OF ODISHA VS RUDRA NARAYAN HOTA	ADDL.STANDING COUNSEL VS	// 0 //
257	WP(C)/0032144/2020	AJAY KUMAR MOHANTY VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
258	WP(C)/0032145/2020	JAYANTA CHANDRA DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
259	WP(C)/0032146/2020	DIBYAJYOTI MAHAKUD VS ORISSA PUBLIC SERVICE COMMISSION	LAXMAN PRADHAN VS	// 0 //
260	WP(C)/0032147/2020	BISWANATH DAS VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
261	WP(C)/0032148/2020	AJAY KUMAR MOHANTY	PRAMOD KUMAR JENA	//

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FILING REPORT AS ON :20/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0032149/2020	NARENDRA KUMAR AYACH	L.BHUYAN	//
		VS	VS	0
		COLLECTOR CUM DISTRICT MAGISTRATE KEONJHAR		//
263	WP(C)/0032150/2020	MANIK CHANDRA MAHANTA	PRAFULLA KUMAR KAR	//
		VS	VS	0
		REGISTRAR OF CIVIL COURT, JAJPUR		//
264	WP(C)/0032151/2020	MAMATA PRIYADARSINI BHUJATA SAHOO	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0032152/2020	JAJATI KISHORE MALLICK	LALATENDU JENA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0032153/2020	PRAMOD KUMAR SAHOO	PARTHA MUKHERJI	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0032154/2020	DEBENDRA NATH SWAIN	OMKAR NANDALAL DEVDAS	//
		VS	VS	0
		UNION OF INDIA		//
268	WP(C)/0032155/2020	KARTIK KUMAR MUNDA	RABI NARAYAN BEHERA	//
		VS	VS	0
		A.D.M. ROURKELA		//
269	WP(C)/0032156/2020	K.SUSEELA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		R.T.JAGATSINGHPUR		//
270	WP(C)/0032157/2020	NILAKANTHA PADHY	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
271	WP(C)/0032158/2020	NRUSINGHA PRASAD SAHOO	SUKANTA KU. MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0032159/2020	TARADEVI CHARITABLE TRUST	PARESH KU.MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0032160/2020	STATE OF ODISHA SAMIR KUMAR SAMANTARAY VS UNION OF INDIA	CHANDAN MISHRA VS	// // 0 //
274	WP(C)/0032161/2020	MADHU SUDAN ROUT VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
275	WP(C)/0032162/2020	HARIHAR DAS VS STATE OF ODISHA	AKSHYANGSHU NANDY VS	// 0 //
276	WP(C)/0032163/2020	JEEVAN KUMAR SAHOO VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
277	WP(C)/0032164/2020	FAYAS KHAN VS STATE OF ODISHA	AKSHYANGSHU NANDY VS	// 0 //
278	WP(C)/0032165/2020	PRABIR KUMAR BOSE VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
279	WP(C)/0032166/2020	BIJAY SINGH VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
280	WP(C)/0032167/2020	DURYODHAN DAS VS STATE OF ODISHA	AKSHYANGSHU NANDY VS	// 0 //
281	WP(C)/0032168/2020	CHOUDHURY SIBA PRASAD DASH VS STATE OF ODISHA	G.CHAITANYA VS	// 0 //
282	WP(C)/0032169/2020	KUMAR JITENDRA MOHARANA VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
283	WP(C)/0032170/2020	KISHORE CHANDRA SAHOO VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :20/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0032171/2020	MANOJ SAI VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
285	WP(C)/0032172/2020	GOPAL KRISHNA KALO VS THE GENERAL MANAGER MCL BASUNDHARA	SHAKTI PRAKASH MOHANTY VS	// 0 //
286	WP(C)/0032173/2020	SAMBIT PARAMANIK VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
287	WP(C)/0032174/2020	PRASANTA BEHERA VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
288	WP(C)/0032175/2020	FAGU SAHOO VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
289	WP(C)/0032176/2020	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
290	WP(C)/0032177/2020	CHHABI BHOI VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
291	WP(C)/0032178/2020	THE TAHASILDAR, KISHORE NAGAR, CTC VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
292	WP(C)/0032179/2020	SK.ALLIN VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
293	WP(C)/0032180/2020	MANAS RANJAN DAS VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
294	WP(C)/0032181/2020	MINAKETAN SAMAL VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
295	WP(C)/0032182/2020	PRAFULLA KUMAR SAHOO	CHANDAN MISHRA	//

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FILING REPORT AS ON :20/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
296	WP(C)/0032183/2020	SUNANDAN MISHRA	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
297	WP(C)/0032184/2020	SUNANDAN MISHRA	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
298	WP(C)/0032185/2020	MANORANJAN BEURA	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
299	WP(C)/0032186/2020	MANORANJAN BEURA	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
300	WP(C)/0032187/2020	MIR AMZAD ALLI	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0032188/2020	NIRMAL SINGH	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
302	WP(C)/0032189/2020	UDHABA CHANDRA PRADHAN	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
303	WP(C)/0032190/2020	RAJASHREE BADAJENA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0032191/2020	SANJU DEI	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0032192/2020	SUDHANSHU BEHERA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0032193/2020	PARAMESWAR BEHERA	KAUSHIK SWAIN	//
		VS	VS	0

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FILING REPORT AS ON :20/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0032194/2020	STATE OF ODISHA RAJKISHORI SAHU VS	KAUSHIK SWAIN VS	// // 0
308	WP(C)/0032195/2020	STATE OF ODISHA RABI NARAYAN BISWAL VS	CHANDAN MISHRA VS	// // 0
309	WP(C)/0032196/2020	UNION OF INDIA SANAT KUMAR BEHERA VS	KAUSHIK SWAIN VS	// // 0
310	WP(C)/0032197/2020	STATE OF ODISHA SUKDEV MOHANTA VS	KAUSHIK SWAIN VS	// // 0
311	WP(C)/0032198/2020	STATE OF ODISHA ADVENT ENVIROCARE TECHNOLOGY PVT. LTD VS	DR. SWAT K. ACHARYA VS	// // 0
312	WP(C)/0032199/2020	STEEL AUTHORITY OF INDIA LTD NIHAR RANJAN SINGH VS	CHANDAN MISHRA VS	// // 0
313	WP(C)/0032200/2020	UNION OF INDIA MANAS RANJAN PATI VS	CHANDAN MISHRA VS	// // 0
314	WP(C)/0032201/2020	UNION OF INDIA ANJALI ADHIKARI VS	KAUSHIK SWAIN VS	// // 0
315	WP(C)/0032202/2020	STATE OF ODISHA GYANARANJAN SWAIN VS	KAUSHIK SWAIN VS	// // 0
316	WP(C)/0032203/2020	STATE OF ODISHA RAMA KRUSHNA BEHERA VS	KAUSHIK SWAIN VS	// // 0
317	WP(C)/0032204/2020	STATE OF ODISHA RAJASHREE SINGH VS UNION OF INDIA	CHANDAN MISHRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0032205/2020	ASHOK KUMAR DEY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
319	WP(C)/0032206/2020	SAROJ KUMAR DAS VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
320	WP(C)/0032207/2020	JITENDRA HEMBRAM VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
321	WP(C)/0032208/2020	PURNA CHANDRA PADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
322	WP(C)/0032209/2020	SANTOSH KUMAR DASH VS STATE OF ODISHA	CHANDAN MISHRA VS	// 0 //
323	WP(C)/0032210/2020	MANORANJAN SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
324	WP(C)/0032211/2020	BISWAJIT MOHANTY VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
325	WP(C)/0032212/2020	MADHUCHHANDA MISHRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
326	WP(C)/0032213/2020	GAYANENDRA NATH MOHANTY VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
327	WP(C)/0032214/2020	LATIKARANI SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
328	WP(C)/0032215/2020	M/S, AVR INFRA TECH PVT. LTD VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
329	WP(C)/0032216/2020	DIG POLICE PMT ORISSA	CHANDAN MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
330	WP(C)/0032217/2020	NATABAR ROUT	BIKRAM RATH	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0032218/2020	BHASKAR PRASAD MOHAPATRA	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
332	WP(C)/0032219/2020	KARUNAKAR SARANGI	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		SRCRETARY, DISTRICT BAR ASSOCIATION, BOLANGIR		//
333	WP(C)/0032220/2020	ROHITA KUMAR BEHERA	RAMESH CHANDRA OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0032221/2020	KRUSHNA CHANDRA SWAIN	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0032222/2020	RANJAN PARIDA	SUBRATA PANDA	//
		VS	VS	0
		SANATAN PARIDA		//
336	WP(C)/0032223/2020	AVINASH ROUT	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0032224/2020	SARAJUDDIN KHAN	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0032225/2020	SABITRI BHOI	ANIRUDHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0032226/2020	RAHAS GANIK	ANIRUDHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0032227/2020	SOUKI SINGH	ANIRUDHA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0032228/2020	STATE OF ODISHA CHAKRADHARA @ CHAKAR BHOI VS	ANIRUDHA DAS VS	// // 0
342	WP(C)/0032229/2020	STATE OF ODISHA MANABODH BHOI VS	ANIRUDHA DAS VS	// // 0
343	WP(C)/0032230/2020	STATE OF ODISHA NAMITA SAHOO VS	SUSANTA KU.MISHRA VS	// // 0
344	WP(C)/0032231/2020	STATE OF ODISHA AKSHAY BHOI VS	ANIRUDHA DAS VS	// // 0
345	WP(C)/0032232/2020	STATE OF ODISHA JOGENDRA DASH VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
346	WP(C)/0032233/2020	STATE OF ODISHA SUDAM MURMU VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
347	WP(C)/0032234/2020	STATE OF ODISHA JAYA CHANDRA MOHAPATRA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
348	WP(C)/0032235/2020	STATE OF ODISHA KAILASH CHANDRA JENA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
349	WP(C)/0032236/2020	STATE OF ODISHA PURNA CHANDRA MISHRA VS	M/S. DILIP KUMAR SAHU VS	// // 0
350	WP(C)/0032237/2020	STATE OF ODISHA HARIHAR HARIJAN VS	M/S. DILIP KUMAR SAHU VS	// // 0
351	WP(C)/0032238/2020	STATE OF ODISHA PRAFULLA CHANDRA DAS BABU VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0032239/2020	BIJAYA KETAN JENA VS ODISHA ADMINISTRATIVE TRIBUNAL, BBSR	P.K.PATTANAIAK VS	// ()
353	WP(C)/0032240/2020	BUDHANATH JENA VS STATE OF ORISSA	LINGARAJ MOHANTY VS	// ()
354	WP(C)/0032241/2020	M/S. ARYAN ISPAT AND POWER PVT. LTD. VS WESTERN ELECTRICITY SUPPLY COMPANY OF ODISHA(WESCO)	LAXMIDHAR PANIGRAHI VS	// ()
355	WP(C)/0032242/2020	JAYAKRISHNA SAHOO VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// ()
356	WPCRL/0000134/2020	JOLEKHA BIBI @ ZULAKHA BIBI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 ()
357	ABLAPL/0014613/2020	MADHUSUDAN DAS VS STATE OF ODISHA	S.P.DASH VS	KARANJIA /231 /2020 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) CT/0000640/2020
358	ABLAPL/0014614/2020	SAIRENDRI DASH VS STATE OF ODISHA	AJIT KUMAR ROUT VS	JHARSUGUDA /824 /2020 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda *) CT/0002977/2020
359	ABLAPL/0014615/2020	REBA ROUT @ REBATI ROUT VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	CHANDABALI /226 /2020 J.M.F.C,CHANDABALI(Bhadrak *) GR/0000511/2020
360	ABLAPL/0014616/2020	ELIO @ ELIYA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	R.UDAYAGIRI /75 /2020 DISTRICT AND SESSIONS JUDGE,GAJAPATI(Gajapati *) GR/0000057/2020
361	ABLAPL/0014617/2020	M.PARSURAM VS STATE OF ODISHA	BASUDEV PUJARI VS	BERHAMPUR SADAR /348 /2020 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001958/2020
362	ABLAPL/0014618/2020	PARESH @ AKSHAYA KU. MOHANTY VS STATE OF ODISHA	SRINIBAS SAHOO VS	MANGALPUR /469 /2020 S.D.J.M.,JAJPUR(Jajapur *) CT/0001896/2020
363	ABLAPL/0014619/2020	ALOK NAYAK	A.K.SAHOO	JAGDALPUR /142 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0014620/2020	HARIHAR JENA	SRINIBAS SAHOO	JENAPUR /372 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0014621/2020	LOBHABATI BEHERA	BISWARANJAN DALAI	GOBINDAPUR /97 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0014622/2020	MANGU PANDA @ RADHASHYAM PANDA	B.K.NAYAK	NIMAPADA /280 /2020
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0014623/2020	INDRADYUMNA THATOI	DEEPAK KU SAHOO	NIKIRAI /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0014624/2020	SK ABDULAH	DEEPAK KU SAHOO	KENDRAPARA /278 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0014625/2020	UPENDRA KUMAR NAYAK	R.R.DAS	OUPADA /87 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0014626/2020	ALEKHA SWAIN @ ALEKHA CHANDRA SWAIN	PRAFULLA KU. BISWAL	MARSHAGHAI /279 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0014627/2020	GOKULA CH PADHIARI	DEEPAK KU SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0014628/2020	MAHIMA SWAIN @ MAHIMA MOHAN SWAIN	PRAFULLA KU. BISWAL	MARSHAGHAI /279 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0014629/2020	GURU CHARAN PRADHAN	A.K.SAHOO	REAMAL /209 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0014630/2020	G.SUJIT KUMAR PATRO	B.K.NAYAK	PIPLI /169 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0014631/2020	STATE OF ODISHA RAMESH CHANDRA NANDI VS	DIPAK KUMAR SAHOO VS	// / /0 ()
376	ABLAPL/0014632/2020	STATE OF ODISHA SURESH KUMAR RAUTRAY VS	ANIL KUMAR DALAI VS	// PIPLI /34 /2019 ()
377	ABLAPL/0014633/2020	STATE OF ODISHA RAKESH SAHU VS	JEETENDRA SAHU VS	// K.BALANG /32 /2020 ()
378	ABLAPL/0014634/2020	STATE OF ODISHA SUBASH CH PRADHAN VS	ANIL KUMAR DALAI VS	// SATYABADI /390 /2020 ()
379	ABLAPL/0014635/2020	STATE OF ODISHA NIRANJAN MISHRA VS	DEVI PRASAD TRIPATHY VS	// BALIANTA P.S. /345 /2016 ()
380	ABLAPL/0014636/2020	STATE OF ODISHA SUSANTA KUMAR GARNAYAK @ SUSHANTA KUMAR GARNAYAK VS	KUMAR VS	// KANDHEIGOLE /186 /2020 ()
381	ABLAPL/0014637/2020	STATE OF ODISHA KALIA NANDA VS	A.K.SAHOO VS	// TALCHER TOWN /389 /2020 ()
382	ABLAPL/0014638/2020	STATE OF ODISHA PRAMOD KUMAR RANA VS	AMIT PRASAD BOSE VS	// JENAPUR /343 /2020 ()
383	ABLAPL/0014639/2020	STATE OF ODISHA ASIT KUMAR PRADHAN VS	ARUN KUMAR BUDHIA VS	// BOUDH /276 /2020 ()
384	ABLAPL/0014640/2020	STATE OF ODISHA KAMALA KANTA MOHAPATRA VS	A.K.SAHOO VS	// KANDHEIGOLE /187 /2020 ()
385	ABLAPL/0014641/2020	STATE OF ODISHA JANAKI NAYAK VS STATE OF ODISHA	P.R.SINGH VS	// GONDIA /281 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0014642/2020	SAROJ KUMAR SETHI @ SAROJ SETHI @ SAROJ KUMAR SETHI VS STATE OF ODISHA	ANURAT JALLI VS	CHANDAPUR /37 /2020 () //
387	ABLAPL/0014643/2020	PAPU BEJA@BIKRAM BEJA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /121 /2020 () //
388	ABLAPL/0014644/2020	SOUMYA RANJAN JENA VS STATE OF ODISHA	P.PANDA VS	REMUNA /173 /2020 () //
389	ABLAPL/0014645/2020	RATIKANTA AGASTI VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BASUDEVPUR /278 /2020 () //
390	ABLAPL/0014646/2020	TULU @ SUSANTA TRIPATHY VS STATE OF ODISHA	S.P.DASH VS	KAKATAPUR /222 /2020 () //
391	ABLAPL/0014647/2020	HEMANTA DEHURY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KISHORENGAR /167 /2020 () //
392	ABLAPL/0014648/2020	KRUSHNA CHANDRA JENA VS STATE OF ODISHA	SUKANTA KU DALAI VS	CHATRAPUR /339 /2020 () //
393	ABLAPL/0014649/2020	KRUSHNA CHANDRA JENA VS STATE OF ODISHA	SUKANTA KU DALAI VS	CHATRAPUR /338 /2020 () //
394	ABLAPL/0014650/2020	KUNDA @ KABUL BARIK VS STATE OF ODISHA	ANURAG PATI VS	NAUGAON /139 /2020 () //
395	ABLAPL/0014651/2020	KUMAR PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BANTALA /263 /2020 () //
396	ABLAPL/0014652/2020	SURENDRA LENKA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	KHAIRA /229 /2020 () //
397	ABLAPL/0014653/2020	BANSIDHAR KHOSALA @ BANSHIDHARA	TANMAY MISHRA	ADVA /119 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0014654/2020	BIBHUTI BHUSAN BEHERA	ARIJEET MISHRA	KENDRAPARA /281 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0014655/2020	KIRTAN CHARAN DEHURY	RAMESH CHANDRA BEHERA	//0
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0014656/2020	BHASKAR CHANDRA PATTNAIK @ PATNAIK	ARIJEET MISHRA	JEYPORE SADAR /186 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0014657/2020	LAXMAN KANHAR	DURLLABHA RANJAN MISHRA	THAKURGARH /218 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0014658/2020	MRUTYUNJAY JENA	RAMA CHANDRA JENA	BALIAPAL /224 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0014659/2020	UMESH KUMAR	SIDHESWAR MOHANTY	LAIKERA /259 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0014660/2020	NIRAKAR MEHER	SIDHESWAR MOHANTY	BRAJARAJNAGAR /449 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0014661/2020	BISWAJIT PRADHAN	ALOK KU. MOHAPATRA	SATYABADI /396 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0014662/2020	SANTOSH KUMAR DASH	SAMBEET PATTANAYAK	PIPLI /362 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0014663/2020	HAREKRUSHNA BEHERA	ANJAN KUMAR BISWAL	UDALA /288 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0014664/2020	BIDYA SAGAR RANA @ BIDYADHARA RANA	PARTHA SARATHI DAS	BAMBARI /156 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0014665/2020	STATE OF ODISHA PURUSOTTAM MAHAMANSINGH VS	CHITTA RANJAN PATTANAIAK VS	// GONDIA /263 /2020 ()
410	ABLAPL/0014666/2020	STATE OF ODISHA JAGA BANKIA VS	GANGRAM KESHARI ROUT VS	// MACHHKUND /109 /2020 ()
411	ABLAPL/0014667/2020	STATE OF ODISHA LAXMI SINGH VS	BIKASH KUMAR ROUSTRAY VS	// SIMULIA /181 /2014 ()
412	ABLAPL/0014668/2020	STATE OF ODISHA ARUNA KUMAR DAS VS	SANTOSH KUMAR MOHANTY VS	// AUL /252 /2020 ()
413	ABLAPL/0014669/2020	STATE OF ODISHA GOPAL RAUT VS	GOPAL KRISHNA NAYAK VS	// BHANJANAGAR /565 /2020 ()
414	ABLAPL/0014670/2020	STATE OF ODISHA RAMESH CH. SAHOO VS	B.B.ROUSTRAY VS	// COLLIERY /393 /2020 ()
415	ABLAPL/0014671/2020	STATE OF ODISHA THABIR TANDI VS	J.PANDA VS	// / /0 ()
416	ABLAPL/0014672/2020	STATE OF CHHATISGARH ALOK RANJAN JAGADALA VS	SAROJ KUMAR SWAIN VS	// ADVA /119 /2020 ()
417	ABLAPL/0014673/2020	STATE OF ODISHA BABULA BEHERA VS	BISWA RANJAN DAS VS	// PATTAPUR (ASKA) /90 /2018 ()
418	ABLAPL/0014674/2020	STATE OF ODISHA CHATRUBHUJA DALAI VS	BIKASH KUMAR ROUSTRAY VS	// Tantiapal Marine /58 /2020 ()
419	ABLAPL/0014675/2020	STATE OF ODISHA PRABHURAM JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// BALIAPAL /224 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0014676/2020	SATYANARAYAN MUNDA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	KISHORENGAR /98 /2018 () //
421	ABLAPL/0014677/2020	KARTIK CHANDRA BEHERA VS STATE OF ODISHA	ANJAN KU BISWAL VS	UDALA /288 /2020 () //
422	ABLAPL/0014678/2020	SUBHASIS MOHAPATRA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	INDUSTRIAL /130 /2020 () //
423	ABLAPL/0014679/2020	DEBAKANTA BARIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BASUDEVPUR /297 /2020 () //
424	ABLAPL/0014680/2020	TIKA MALLIK @ TANKADHAR MALLIK VS STATE OF ODISHA	L.BHUYAN VS	RAMACHANDAPUR /187 /2020 () //
425	ABLAPL/0014681/2020	BISWANATH SINGH VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KUAKHIA /393 /2020 () //
426	ABLAPL/0014682/2020	BENUDHAR PARIDA VS STATE OF ODISHA	R.N.MISHRA VS	MAHILA P.S.(BBSR) /77 /2020 () //
427	ABLAPL/0014683/2020	MANOJ KUMAR MUDULI VS STATE OF ODISHA	B.B.ROUTRAY VS	COLLIERY /392 /2020 () //
428	ABLAPL/0014684/2020	DUKHA MANDAL @ RANJIT MANDAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PURUNABAZAR /6 /2020 () //
429	ABLAPL/0014685/2020	TAPAN KUMAR PATI VS STATE OF ODISHA	AKSHAYA KUMAR PATI VS	ADVA /119 /2020 () //
430	ABLAPL/0014686/2020	SANDHYARANI PANDA VS STATE OF ODISHA	R.N.MISHRA VS	MAHILA P.S.(BBSR) /77 /2020 () //
431	ABLAPL/0014687/2020	CHAUBAN BHUTIA	SUNIL KUMAR PANDA	KANTABANIA PS /105 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0014688/2020	TUNA DAS	SUNIL KUMAR PANDA	KUAKHIA /383 /2020
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0014689/2020	BIJAY BEHERA @ BIJAY KUMAR BEHERA	B.B.ROUTRAY	RAGHUNATHPALI /253 /2020
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0014690/2020	DILLIP KUMAR SHARMA	PRASANTA KUMRA JENA	PLANTSITE /339 /2020
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0014691/2020	PINTU @ SOMANATH MAHARANA	LINGARAJ MOHANTY	KHARABEL NAGAR P.S. /273 /2020
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0014692/2020	RANJAN KUMAR ROUL	BISWARANJAN MAHARATHA	KANAS /175 /2020
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0014693/2020	SARASWATI BEHERA	SURYA NARAYAN MISHRA	BRAHMAGIRI /196 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0014694/2020	BICHITRA KHATOI	SURYA NARAYAN MISHRA	BALANGA /132 /2020
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0014695/2020	DILLIP SAHU	NIRMAL CH. MOHANTY	DHENKANAL SADAR /469 /2020
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0014696/2020	PABITRA KUMAR SAHOO	SOHAN MISHRA	NAYAGARH /189 /2020
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0014697/2020	PURNA CHANDRA SAHOO	SOHAN MISHRA	NAYAGARH /189 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0014698/2020	ANIL SAHOO @ ANIL KUMAR SAHOO @ KALIN	PRASANTA KUMAR SAHOO	KAMAKHYANAGAR /376 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :20/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0014699/2020	STATE OF ODISHA PINTU DAS VS	R.GHOSH VS	// ABHAYACHANDPUR /96 /2020 ()
444	ABLAPL/0014700/2020	STATE OF ODISHA CHAMAN XAXA VS	BIJAYA KUMAR RAGADA VS	// //0 ()
445	CONTC(CPC)/0000010/2018	STATE OF ODISHA(VIG.) PURNA CHANDRA DAS VS	M/S.K.K.SWAIN VS	// // ()
446	CONTC(CPC)/0000032/2014	STATE OF ODISHA NARAYAN CHANDRA DALAI VS PRINCIPAL SECY TO GOVT.	M/S. MANOJ KUMAR KHUNTIA VS	// // ()
447	RVWPET(RPC)/0000050/2018	STATE OF ODISHA VS SOUBHAGYA KUMAR NAYAK	STANDING COUNCIL S AND ME VS	// // ()

ORISSA HIGH COURT

MISC CASES FILED on :20/11/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2020 RVWPET(RPC)/50/2019	STATE OF ODISHA-MP	M/S. K.K.SWAIN
2	23/2020 CONTC(CPC)/10/2018	PURNA CHANDRA DAS-MP	M/S.K.K.SWAIN
3	195/2020 TRP(C)/198/2020	ASHUTOSH MOHANTY-MP	MANMAYA KUMAR DASH
4	203/2020 RPFAM/127/2020	SABITA PATRA-MP	S.R.PATNAIK
5	224/2020 CONTC/3884/2020	KANCHAN MAJHI-MP	M/S .P.R.MISHRA
6	460/2020 RSA/205/2020	GAJENDRA KUMAR PANDA@GAJENDRA PANDA-MP	UPENDRA KUMAR SAMAL
7	461/2020 RSA/121/2017	VIJAY LAXMI AGARWAL-MP	M/S.SOUMYA MISHRA
8	462/2020 RSA/121/2017	VIJAY LAXMI AGARWAL-MP	M/S.SOUMYA MISHRA
9	463/2020 RSA/121/2017	VIJAY LAXMI AGARWAL-MP	M/S.SOUMYA MISHRA
10	464/2020 RSA/206/2020	PANKAJA MAHANTY-MP	GOPAL KRISHNA NAYAK
11	510/2020 CRLREV/446/2020	PITAMBAR LARIA-MP	SARBESWAR BEHERA
12	523/2020 RVWPET/38/2016	PHULMATI AGARWAL-MP	P.K.RATH
13	524/2020 RVWPET/38/2016	PHULMATI AGARWAL-MP	
14	525/2020 RVWPET/38/2016	PHULMATI AGARWAL-MP	
15	622/2020 CMP/754/2017	BIHARI SAHOO-MP	M/S.SAMIR KUMAR MISHRA
16	623/2020 CMP/754/2017	BIHARI SAHOO-MP	
17	1081/2020 ABLAPL/13162/2020	MANTU HOTA @ PRACHURYA HOTA-MP	A.K.PANDEY
18	1082/2020 ABLAPL/10966/2020	TUNI MOHAPATRA-MP	ADIHIRAJ MOHANTY
19	1083/2020 ABLAPL/4076/2020	SHIBA SHANKAR JENA-MP	D.C.ROUT
20	1114/2020 CRLMC/1646/2020	BHIM CHARAN JENA-MP	P.PANDA
21	1115/2020 CRLMC/329/2010	ANIL KUMAR SAMAL-MP	M/S.H.M.DHAL
22	1116/2020 CRLMC/950/2020	SYAMA PATNAIK @ MAHANTY @ SYAMA SUNDAR PATNAIK	DEEPA MOHAPATRA
23	1117/2020 CRLMC/1618/2020	SINU @ MANOJ PAIKERA-MP	SHYAMANANDA MOHARANA
24	1118/2020 CRLMC/1649/2020	MANOJ KUMAR BEHERA-MP	PRASANTA KUMAR SAHOO
25	1120/2020 CRLMC/1591/2020	NIHAR RANJAN BHUYAN-MP	BANSHIDHAR BAUG
26	1134/2020	SUBRATA KUMAR SETHY @ SUBRATH-MP	MILAN KANUNGO

27	BLAPL/8399/2020 1135/2020	SK.USMAN ALLI @ MUNA-MP	SAPAN KUMAR LENKA
28	BLAPL/4492/2020 1136/2020	NARAYAN PRADHAN-MP	LALIT MOHARANA
29	BLAPL/5031/2020 1137/2020	PRADEEP KUMAR SAHU-MP	RAJIB LOCHAN PATTNAIK
30	BLAPL/820/2020 1138/2020	RAM PANGI-MP	PARTHA MUKHERJI
31	BLAPL/3714/2020 1139/2020	ASHES MOHANTY @ BULU-MP	BIBHU PRASAD DAS
32	BLAPL/6102/2020 1140/2020	AJAY KUMAR PRADHAN @ AJAYA-MP	JYOTIRMAYA SAHOO
33	BLAPL/1756/2020 1141/2020	AJAY KUMAR PRADHAN @ AJAYA-MP	ASHOK SAHOO
34	BLAPL/1756/2020 1142/2020	TERUA @ BAPI DAS-MP	RAMANI KANTA PATTANAIAK
35	CRLA/856/2019 1293/2020	NEW INDIA ASSURANCE CO.LTD, T.P.CELL-MP	SUBRAT SATPATHY
36	MACA/723/2020 1294/2020	RAMKRUSHNA JANI-MP	M/S.SANJIB SWAIN
37	MACA/910/2013 1295/2020	RAMKRUSHNA JANI-MP	M/S.SANJIB SWAIN
38	MACA/910/2013 1296/2020	THE DIVISIONAL MANAGER M/S ORIENTAL INSURANCE	SCOMNADIMROY
39	MACA/745/2020 1297/2020	PUSPA SWAIN-MP	M/S.B.SINGH
40	MACA/428/2019 1298/2020	THE DIVISIONAL MANAGER M/S ORIENTAL INSURANCE	SCOMNADIMROY
41	MACA/730/2020 1299/2020	THE DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE	SCOMNADIMROY
42	MACA/731/2020 1553/2020	CHITTA RANJAN NAYAK-MP	SAGARIKA SAHOO
43	WA/699/2020 13912/2020	PURNA CH MALLICK-MP	M/S.SOUMYA MISHRA
44	WP(C)/12948/2016 13914/2020	SANTOSINI MISHRA-MP	BIKRAM KESHARI MOHANTY
45	WP(C)/32016/2020 13915/2020	PARTHA SARATHI ROUT-MP	SIDHARTH PR. DAS
46	WP(C)/32017/2020 13916/2020	M/S.KHIMJI SUPER BIKES LLP-MP	LALIT KUMAR MAHARANA
47	WP(C)/32020/2020 13917/2020	LALIT RANJAN GAON-MP	BIJAYA KUMAR PARIDA..2
48	WP(C)/32021/2020 13918/2020	K.DAMAYANTI-MP	PABITRA KUMAR NAYAK
49	WP(C)/32024/2020 13919/2020	BIJAYA KUMAR RAGADA-MP	Gyanendra Kumar Tripathy
50	WP(C)/9095/2020 13920/2020	SARDAR GURUBACHAN SINGH @ GURUBACHAN SINGH	PABITRA KUMAR NAYAK
51	WP(C)/32026/2020 13921/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
52	WP(C)/9095/2020 13922/2020	RAMESH CHANDRA ROUT-MP	PABITRA KUMAR NAYAK
53	WP(C)/32028/2020 13923/2020	STATE PRIVATE INDUSTRIAL TRAINING INSTITUTE ASSOCIATION (SPITIA)-MP	SKSANTON
54	WP(C)/32031/2020 13924/2020	GURUBARI DEHURY-MP	BIBHUTI BHUSAN MISHRA
55	WP(C)/32039/2020 13925/2020	THE KORAPUT CENTRAL COOPERATIVE BANK EMPLOYEES ASSOCIATION-MP	SEBHASOVARAIONLMP
56	WP(C)/32040/2020 13926/2020	PANKAJINI NAIK-MP	SIDDHARTH PRASAD MISHRA
57	WP(C)/32042/2020 13927/2020	SHIV SHANKAR SAMANTRAY-MP	PRAVASH CH.JENA
	WP(C)/32047/2020		

58	13928/2020 WP(C)/32052/2020	GANGADHAR NAIK-MP	KRUSHNA CH.DASH
59	13929/2020 WP(C)/32049/2020	ASHOKA KUMAR NANDA-MP	SATYANARAYAN MOHAPATRA
60	13930/2020 WP(C)/32059/2020	SANJIB KUMAR SAHU-MP	MAHESWAR MOHANTY
61	13931/2020 WP(C)/32062/2020	M/S.METRO BUILDER (O) PVT.LTD-MP	RANJAN KUMAR ROUT
62	13932/2020 WP(C)/32064/2020	M/S.METRO BUILDER (O) PVT.LTD-MP	RANJAN KUMAR ROUT
63	13933/2020 WP(C)/32063/2020	ASHOK KUMAR MISHRA-MP	KISHORE KUMAR MISHRA
64	13934/2020 WP(C)/32065/2020	M/S.METRO BUILDER (O) PVT.LTD-MP	RANJAN KUMAR ROUT
65	13935/2020 WP(C)/32066/2020	M/S.METRO BUILDER (O) PVT.LTD-MP	RANJAN KUMAR ROUT
66	13936/2020 WP(C)/32016/2020	SANTOSINI MISHRA-MP	BIKRAM KESHARI MOHANTY
67	13937/2020 WP(C)/32016/2020	SANTOSINI MISHRA-MP	BIKRAM KESHARI MOHANTY
68	13938/2020 WP(C)/32068/2020	BIMALA W.S.H.G-MP	JANAKI KANTA MAHAPATRA
69	13939/2020 WP(C)/32073/2020	TAPAS RANJAN MAHARANA-MP	SK.ZAFARULLA
70	13940/2020 WP(C)/32074/2020	BINAPANI SAMANTRAY-MP	SK.ZAFARULLA
71	13941/2020 WP(C)/32076/2020	SISIR KUMAR PANDA-MP	SK.ZAFARULLA
72	13943/2020 WP(C)/3654/2020	DR.ANSHMAN MISHRA-MP	M/S.RAMA KRISHNA BISOI
73	13944/2020 WP(C)/18633/2018	RENUKA MALLICK-MP	M/S PRAKASH CHANDRA SETHI
74	13945/2020 WP(C)/26052/2020	NIRMAL KUMAR JENA-MP	RANJIT MOHANTY
75	13946/2020 WP(C)/7530/2015	ACC LTD.-MP	M/S.BAIBASWATA PANIGRAHI
76	13947/2020 WP(C)/32092/2020	MINATI SAHOO-MP	MANAS PATI
77	13948/2020 WP(C)/32094/2020	LILI KUMARI PRADHAN-MP	MANAS PATI
78	13949/2020 WP(C)/32095/2020	JUDISTIR ROHIDAS-MP	A.K.DASH
79	13950/2020 WP(C)/32103/2020	UDAYANATH MANGARAJ-MP	RAJJEET ROY
80	13952/2020 WP(C)/32105/2020	AMIT SINGH YADAV-MP	PRAFULLA KU. RATH
81	13953/2020 WP(C)/32110/2020	SUNIL KUMAR DASH-MP	K.K.SWAIN
82	13954/2020 WP(C)/32117/2020	NARAHARI NAIK-MP	AYUSMAN MAHANTA
83	13955/2020 WP(C)/32118/2020	MINA SINGH-MP	UPENDRA KUMAR SAMAL
84	13956/2020 WP(C)/32120/2020	PRADIP KUMAR BEJ-MP	BIRAJA PRASANNA SATAPATHY
85	13957/2020 WP(C)/32121/2020	ASHOK KUMAR MOHANTY-MP	SUKANTA KUMAR DALAI
86	13958/2020 WP(C)/32123/2020	THE KORAPUT CENTRAL COOPERATIVE BANK EMPLOYEES ASSOCIATION-MP	SHASHI KANTH MOHANTY
87	13959/2020 WP(C)/32125/2020	GANDHI INSTITUTE OF TECHNOLOGY AND MANAGEMENT-MP	DEVI PRASAD DASH
88	13960/2020 WP(C)/32127/2020	SUBIMAL DAS-MP	BIMBISAR DASH
89	13961/2020	ARUN KUMAR SAHU-MP	PRADEEP KUMAR MOHAPATRA

90	WP(C)/32135/2020 13962/2020	BHABANI PRASAD MAJHI-MP	PRAFULLA KUMAR RATH
91	WP(C)/32134/2020 13963/2020	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
92	WP(C)/32143/2020 13964/2020	DIBYAJYOTI MAHAKUD-MP	LAXMAN PRADHAN
93	WP(C)/32146/2020 13965/2020	BISWANATH DAS-MP	SWARUP KUMAR PATNAIK
94	WP(C)/32147/2020 13966/2020	NARENDRA KUMAR AYACH-MP	L.BHUYAN
95	WP(C)/32149/2020 13967/2020	JAJATI KISHORE MALLICK-MP	LALATENDU JENA
96	WP(C)/32152/2020 13968/2020	MAMATA PRIYADARSINI BHUJATA SAHOO-MP	PRATIK DASH
97	WP(C)/32151/2020 13969/2020	PRAMOD KUMAR SAHOO-MP	PARTHA MUKHERJI
98	WP(C)/32153/2020 13970/2020	DEBENDRA NATH SWAIN-MP	OMKAR NANDALAL DEVDAS
99	WP(C)/32154/2020 13971/2020	MADHU SUDAN ROUT-MP	SUBASH CHANDRA ACHARYA
100	WP(C)/32161/2020 13972/2020	MARR MUNNING ASHRAM-MP	MR. GOUTAM MUKHERJI (SR. ADV.), PARTHA MUKHERJI
101	WP(C)/8059/2020 13973/2020	SAHADEB MAZUMDAR-MP	SUKANTA KUMAR DALAI
102	WP(C)/24386/2020 13974/2020	M/S. MAA KANAK DURGA ENTERPRISES-MP	SUKANTA KUMAR DALAI
103	WP(C)/9475/2020 13975/2020	MANOJ SAI-MP	BUDHADEV ROUSTRAY
104	WP(C)/32171/2020 13976/2020	GOPAL KRISHNA KALO-MP	SHAKTI PRAKASH MOHANTY
105	WP(C)/32172/2020 13977/2020	CHHABI BHOI-MP	ABINASH ROUSTRAY
106	WP(C)/32177/2020 13978/2020	SANJU DEI-MP	L.K.MOHANTY
107	WP(C)/32191/2020 13979/2020	ADVENT ENVIROCARE TECHNOLOGY PVT. LTD-MP	SASWAT K. ACHARYA
108	WP(C)/32198/2020 13980/2020	M/S. MALA ROY-MP	IPSIT AUROBINDO ACHARYA
109	WP(C)/18827/2020 13981/2020	SAROJ DEVI SARDA-MP	PRASANNA KU. PARHI
110	WP(C)/18377/2020 13982/2020	M/S, AVR INFRATECH PVT. LTD-MP	PRABODHA CH. NAYAK
111	WP(C)/32215/2020 13983/2020	STEEL AUTHORITY OF INDIA LTD.-MP	JAGANATH PATNAIK
112	WP(C)/16376/2020 13984/2020	NATABAR ROUT-MP	BIKRAM RATH
113	WP(C)/32217/2020 13985/2020	NATABAR ROUT-MP	BIKRAM RATH
114	WP(C)/32217/2020 13986/2020	CESU-MP	SAGAR RANJAN PANIGRAHI
115	WP(C)/3440/2009 13987/2020	KARUNAKAR SARANGI-MP	SUSHANTA KUMAR JOSHI
116	WP(C)/32219/2020 13990/2020	KRUSHNA CHANDRA SWAIN-MP	KOUSIK ANANDA GURU
117	WP(C)/32221/2020 13991/2020	RANJAN PARIDA-MP	SUBRATA PANDA
118	WP(C)/32222/2020 13992/2020	SARAJUDDIN KHAN-MP	SATYABRATA MOHANTY
119	WP(C)/32224/2020 13993/2020	BUDHANATH JENA-MP	LINGARAJ MOHANTY
120	WP(C)/32240/2020 13994/2020	M/S. ARYAN ISPAT AND POWER PVT. LTD.-MP	LAXMIDHAR PANIGRAHI
	WP(C)/32241/2020		

121	221/2020 CONTC/4445/2020	BISWARANJAN PRADHAN-MP	
122	222/2020 CONTC/3014/2020	MAHENDRA KUMAR KAR-MP	
123	223/2020 CONTC/3013/2020	BIMBADHAR PANDA-MP	
124	1077/2020 ABLAPL/12616/2020	DESHA GOCHHAYAT-MP	
125	1078/2020 ABLAPL/9843/2020	NARAYANA BARAL-MP	
126	1079/2020 ABLAPL/11794/2019	RADHU MAJHI-MP	
127	1080/2020 ABLAPL/12447/2020	SANJUKTA MANGAL-MP	
128	1084/2020 ABLAPL/10791/2020	ASHOK GOUDA-MP	
129	1085/2020 ABLAPL/2440/2019	NARMADA PRADHAN-MP	
130	1086/2020 ABLAPL/8548/2020	KANCHAN MALIK-MP	
131	1119/2020 CRLMC/1557/2020	M/S ODISHA INFRATECH PVT.LTD.-MP	SIDHARTHA DAS
132	13913/2020 WP(C)/28994/2020	JADUMANI SAMAL-MP	
133	13942/2020 WP(C)/27752/2020	MANORANJAN SAHOO-MP	G.P.PATNAIK
134	13951/2020 WP(C)/21853/2020	SHRI HARISH CHANDRA LENKA-MP	
135	13988/2020 WP(C)/24659/2014	HINDALCO INDUSTRIES-MP	KOUSIK ANANDA GURU
136	13989/2020 WP(C)/24659/2014	HINDALCO INDUSTRIES-MP	